

2. UN-SECURED FINANCIAL CREDITOR(S)

Annexure -2

Sr. No.	Name of the Financial Creditor	Date of Receipt of the claim	Amount Claimed	Amount of Claim Admitted	Secured	Related Party	Whether security interest relinquished as per point No.8A	% of voting share in SCC	Amount of Contingent Claim	Amount of Claim not Admitted	Amount of Claim under Verification
			Rs.	Rs.	Yes/No	Yes/No	Yes/No	%	Rs.	Rs.	Rs.
1	ICICI Bank Limited (CIN NO. L65190GJ1994PLC 21012) ICICI Bank Towers, Bandra Kurla Complex, Mumbai-400051	16.08.2025	58,11,84,552.03	58,11,84,552.03	No NOC from 1 st charge holder (s) /banks having exclusive rights over assets in consortium	No	Yes	11.11%	-	-	-
2	SREI Infrastructure Finance Limited Registered Office: Vishwakarma, 86C, Topsia Road (South), Kolkata 700046 Corporate Office: 6A, Kiran Shankar Ray Road, Kolkata 700001	No Claim form filed during liquidation process of the corporate debtor	*172,53,39,108.00	25,16,12,793.00	No NOC from 1 st charge holder (s) /banks having exclusive rights over assets in consortium	No form filed during liquidation process of the corporate debtor.	No Claim form filed during liquidation process of the corporate debtor	4.81%	0.00	Rs.147,36,46,315.00	0.00



3	Supreme Infrastructure BOT Private Limited		1,41,52,76,712.00	-	No	Yes	Not mentioned in form	Nil	-	1,41,52,76,712.00	-
4	VSB Infracorp Private Limited	22.08.2025	2,16,15,912.00	-	No	Yes	Not mentioned in form	Nil	-	2,16,15,912.00	-
5	BVR Infracorp Private Limited	21.08.2025	8,08,28,932.00	-	No	Yes	Not mentioned in form	Nil		8,08,28,932.00	-
		Total B	382,42,45,216.03	83,27,97,345.03	No	Yes	Not mentioned in form	16.98%		299,14,47,871.00	-

